ling in a second class compartment of the Kumaon Express (Bareılly Kasganj Section) between Ujhanı and Bitroi Stations at the point of a pistol on the night of 16/17 May 1968, and

(b) if so, what are details of this incident?

रेल मत्री (श्री सी॰ एम॰ पुनाचा) (क) जी हा, लेकिन यह वारदात 15/16-5-1968 की रात को हुई थी। (ख) 15-5-1968 को जब 12 डाउन कुमाय् एक्सप्रैस गाडी पूर्वोत्तर रेलवे के बरेली-कासगज खण्ड पर उझानी और बितरोई रेलवे स्टेशनो के बीच जा रही थी तो कुछ बदमाशो ने जिनमे से एक के पास पिस्तौल थी और दूसरो के पास चाकू थे, यात्रियो को धमकाकर उनसे सामान हवाले करने को कहा । एक यात्री से उसकी कलाई-घडी, फाउटेन पेन, अगृठी और 175 रुपये नकद ले लिये और दूसरे याती से उसकी कलाई-घडी और 44 रुपये छीन लिए। एक तीसरे यात्री से भी 23 रुपये नकद ले लिए । बरेली शहर की सरकारी रेलवे पुलिस ने भारतीय दण्ड सहिता की धारा 395 के अतर्गत एक मामला दर्ज किया है और छानवीन की जा रही है। अब तक एक अभियुक्त को गिरफ्तार किया गया है । अन्य अपराधियो को पकडने के लिए प्रयास किये जा रहे है।

†[THE MINISTER OF RAILWAYS (SHRI C M POONACHA) (a) Yes, the incident, however, occurred on the night of 15/16 May, 1968

(b) On 15th May, 10.8 while 12 DN Kumaon Express taain was running between Ujhani and Bitroi Railway Stations in Bareilly-Kasganj Section of the North Eastern Railway a few miscreants, one of them armed with a pistol and others with knives, threatened the passengers to part with their belongings One passenger was relieved of his wrist watch, fountain pen, ring and cash Rs 175 Another passenger was deprived of his wrist watch and cash Rs 44. A third passenger was also relieved of his cash Rs 23 only The Government Railway Police Bareilly City registered a case u/s 395 IPC and investigation is proceeding One accused has since been arrested. Efforts are being made to apprehend the other culprits]

REPRESENTATION FROM LEATHER GOODS
MERCHANTS

77 SHRI GODEY MURAHARI: Will the Minister of COMMERCE be pleased to state

- (a) whether Government have received any representation from finished leather goods merchants, and
- (b) if so what action has been taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD SHAFI QURESHI): (a) and (b) A scheme for promotion of exports of leather goods has been received from the Finished Leather & Leather Export Promotion Council, Kanpur, which is under examination

II LEGAL MINING OF SILICA

78 SHRI GODEY MURAHARI - Will the Minister of STEEL, MINES and METALS be pleased to state

- (a) whether any complaints have been received by Government about the illegal mining of silica from the sands in Allahabad District, and
- (b) if so, what action has been taken by Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL MINES AND METALS, (SHRI CHOWDHARY RAM SEWAK) (a) and (b) A complaint dated 2nd July, 1968 about the illegal mining of silica sand in Allahabad district has been recently received. This is being examined in eonsultation with the Government of Uttar Pradesh.

OBITUARY REFERENCES

MR CHAIRMAN: Before we take up the next item on the Agenda, I have to refer to the passing away of Shri S K D Paliwal, an ex-Member, Shri H C Mathur and Shri Kunjbihari Lal Rathi, sitting Members

Shri S K D. Paliwal was an elder statesman and wellknown political worker from Uttar Pradesh. Having joined the freedom movement while he was a young man of 21, he continued to be an active participant in it throughout. As a legislator, his experience was considerable, having been a Member of both the Houses of Legislature in Uttar Pradesh and the

^{†[]} English translation.